

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:743

ANSWERED ON:29.02.2000

VVIP SECURITY

BRIJBHUSHAN SHARAN SINGH;CHANDRESH PATEL KORDIA;RIZWAN ZAHEER KHAN;SHIVAJI VITHALRAO KAMBLE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have set up a Committee to review the security arrangement for VVIPs;
- (b) if so, the details of observations/recommendations made by the Committee;
- (c) the criteria laid down for providing the security cover to VIP and VVIPs;
- (d) the number of Delhi Police personnel deployed for VIP and VVIP security in Delhi;
- (e) the expenditure made on this account during each of the last three years; and
- (f) the decision taken on the bungalows provided to VIPs on the ground of security ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH.VIDYASAGAR RAO)

(a)&(b) The security of VVIPs constantly remains under review.

(c) Security is provided to individuals on the basis of perceived level of threat as per the assessment of Security Agencies. In case of VVIPs, security is provided to them as per the guidelines contained in the 'Rules & Instructions' for their protection generally known as Blue Books.

(d) The number of Police personnel deployed for VIP & VVIP security in Delhi keeps on varying depending upon the number of protectees & the ground requirements.

(e) The Expenditure incurred by Delhi Police & SPG on security of VIPs & VVIPs in

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Delhi during the last 3 years is as follows :

(Expenditure in Crores)

Year	Delhi Police	SPG
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1996-97	34.23	37.49
1997-98	40.68	43.34
1998-99	46.99	75.78

(f) MHA have decided not to recommend allotment/retention of Government accommodation on security considerations in any case .